Complaint against Superintendent, Mines Rescue Station, Dhanbad

*269. SHRI SITARAM SINGH: DR. RAMKRIPAL SINHA: SHRI BHAIYA RAM MUNDA:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have recently received complaints against the Superintendent, Mines Rescue Station, Dhansar, Dhanbad regarding corruption and misappropriation of Government funds;
- (b) whether Government have conducted an enquiry into the matter; if so, what are the details in this regard; and
- (c) what action Government propose to take against the guilty official?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): (a) Yes, Sir.

- (b) The matter is under examination.
 - (c) Does not arise.

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†Prior warning by Central Mining Research Institute about Chasnala disaster

*270. SHRI RABI RAY: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government are aware of the prior warning given by the Central Mining Research Institute about the Chasnala mine disaster;
 - (b) if so, the details thereof; and
- (c) when Government got the information from the Institute and the steps taken in the matter?

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT

†Transferred from the 11th March, 1976. (Previously numbered as Starred Question No. 120)

YADAV): (a) to (c) In view of the fact that the Court of Inquiry set up to ascertain the causes of and circumstances attending the accident at the Chasnala Colliery, is now functioning, it would not be appropriate to express any view on the question raised at this stage. The court will, no doubt, examine the issue and action, if any, would be considered after the receipt of the report of the Court of Inquiry.

National Highway No. 34

395. SHRI SANAT KUMAR RAHA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the steps being taken to broaden the National Highway No. 34 from Calcuttato Farakka?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR. SINGH): Working relating to development and widening of National Highway No. 34 (including Calcutta-Farakka portion) have already been sanctioned and the same are at various stages of progress.

Indo-Yugoslav agreement for shipping

396. SHRI JANARDHANA REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the Indo-Yugoslav agreement has recently been signed for development of shipping; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRI-VEDI): (a) No, Sir.

(b) Question does not arise.